

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.1913

TO BE ANSWERED ON FRIDAY THE 21ST DECEMBER, 2018
AGRAHAYANA 30, 1940 (SAKA)

SWACHH BHARAT CESS

1913. DR. SHRIKANT EKNATH SHINDE:

Will the Minister of FINANCE be pleased to state:

- (a) the amount collected as Swachh Bharat Cess since inception, year-wise along with the amount spent for Swachh Bharat Mission from the amount collected as cess;
- (b) whether the Government has decided any alternative to fund Swachh Bharat Mission after abolition of the cess since implementation of Goods and Services Tax, if so, the details thereof; and
- (c) whether there is likely to be any impact on the Swachh Bharat Mission in the absence of Swachh Bharat Cess and if so, the details thereof ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a): Swachh Bhaat Cess was introduced w.e.f. 15.11.2015 and subsumed under GST w.e.f. 1st July, 2017. The amount collected/utilised under Swachh Bhaat Cess during 2015-16, 2016-17 and 2017-18 (RE) were Rs. 3926 crore, Rs. 12475 crore and Rs. 4100 crore respectively. The total amount spent for Swachh Bharat Mission (including Swachh Bharat Cess fund) during 2015-16, 2016-17 and 2017-18 (RE) were Rs. 7469 crore Rs. 12616 crore and Rs. 18348 crore respectively.

(b): Yes, Sir. Consequent upon abolition of Swachh Bharat Cess on the roll-out of Good and Service Tax, the Swachh Bharat Mission (Rural and Urban) is financed out of General Finances like any other scheme/project of the Government.

(c): No, Sir.
